

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2738
TO BE ANSWERED ON 09.03.2026

Climate Adaptation Funds to Vulnerable States

2738. SMT. PRATIMA MONDAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the proportion of climate adaptation funds allocated to vulnerable States and the reasons behind the States like West Bengal reported inadequate support for climate resilience despite facing recurrent cyclones and flooding; and
- (b) the details of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds allocated and utilised along with survival rates of plantations and ecological equivalence of afforested land, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) The National Adaptation Fund for Climate Change (NAFCC) was established in 2015 as a Central Sector Scheme to support concrete adaptation activities in the States and Union Territories (UTs) of India that are vulnerable to the adverse effects of climate change. Under NAFCC, the 30 projects have been sanctioned to States and UTs including the State of West Bengal. NABARD has been channelizing funds in its capacity as the National Implementing Entity (NIE) for the NAFCC. In addition, NABARD also acts as the Direct Access Entity (DAE) to the multilateral Adaptation Fund (AF), as well as to the Green Climate Fund (GCF) under the United Nations Framework Convention on Climate Change (UNFCCC).

In the State of West Bengal, under NAFCC, a project was sanctioned titled “Rain Water Harvesting and Sustainable Water Supply to the Hilly Areas in Darjeeling as an Adaptive Measure to Potential Climate Change Impacts” with a sanctioned amount of Rs. 23.12 Crore. In addition, a project was sanctioned in the Adaptation Fund under UNFCCC titled “Enhancing adaptive capacity and increasing resilience of Small and Marginal Farmers in Purulia and Bankura Districts of West Bengal” with a sanctioned amount of Rs. 15.06 Crore.

(b) The Compensatory Afforestation Fund (CAF) Act, 2016 and its Rules, 2018 aim towards mitigating the loss of forest cover and associated ecosystem services resulting from the diversion of forest land for non-forest purposes. This is achieved through activities such as

compensatory afforestation, restoration of degraded forests, enhancement of wildlife habitats, and biodiversity enrichment.

The Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds are used for undertaking various activities for the betterment of forest related to improvement and enrichment of forests, wildlife and ecological services which include artificial regeneration, assisted natural regeneration, protection of forests, forest related infrastructure development, Green India Programme, wildlife protection and other ancillary activities related to forest and wildlife management.

States/UT CAMPA Authorities submit Annual Plan of Operations (APOs) every year for approval to National CAMPA.

The State/UT-wise funds approved by National CAMPA and utilisation by State Forest Department from FY 2022-23 to 2024-25 is at **Annexure I**. The State/UT-wise survival percentage in FY 2022-23 to 2024-25 is at **Annexure-II**. The State/UT-wise Compensatory Afforestation Target and Achievement in FY 2022-23 to 2024-25 is at **Annexure-III**.

Annexure I

Annexure referred to reply in part (b) of Lok Sabha Unstarred Question No. 2738 due for answer on 09.03.2026 regarding " Climate Adaptation Funds to Vulnerable States" raised by Smt. Pratima Mondal

Status of Funds approved by National CAMPA and Utilisation by State Forest Department for the FY 2022-23 to 2024-25

(In Crores)

S. No.	State/UT	2022-23		2023-24		2024-25	
		Annual Plan of Operation (APO) approved	Amount of Fund utilized by State Forest Department	APO approved	Amount of Fund utilized by State Forest Department	APO approved	Amount of Fund utilized by State Forest Department
1	Andaman & Nicobar Islands	10.97	4.22	6.7	2.38	10.42	6.88
2	Andhra Pradesh	224.09	82.51	226.75	146	253.6	129.93
3	Arunachal Pradesh	195.29	189.27	190.69	183.23	126.55	183.23
4	Assam	162.57	130.55	109.69	116.35	104.39	91.14
5	Bihar	115.42	77.69	37.88	29.59	65.18	60.57
6	Chandigarh	1.66	1.6158	1.54	0	1.4	2.50
7	Chhattisgarh	688.46	895.59	471.21	873.52	401.69	304.92
8	Dadra and Nagar Haveli, Daman & Diu	NIL	NIL	NIL	NIL	NIL	NIL
9	Delhi	33.93	11.94	47.15	8.93	34.55	11.3
10	Goa	36.53	12.18	31.28	28.87	29.56	26.46
11	Gujarat	205.4	169.99	250.02	226.76	310.5	309.99
12	Haryana	270.68	138.67	69.03	59.21	110.83	79
13	Himachal Pradesh	190.23	97.01	185.14	61.55	184.52	105.56
14	Jammu & Kashmir	312.69	177.93	370.55	148.29	180.18	153.67
15	Jharkhand	764.85	316.49	412.14	213.04	654.62	275.78
16	Karnataka	270.98	269.37	313.89	288.52	288.06	233.54
17	Kerala	17.26	8.241	9.06	4.728	8.93	7.198
18	Ladakh	NIL	NIL	60.55	39.7	76.94	0
19	Madhya Pradesh	889.84	729.38	1070.6	937.52	1398.42	1245.67
20	Maharashtra	708.11	399.91	597.57	421.15	720.32	530.05
21	Manipur	22.59	22.59	20.26	20.26	27.36	27.36
22	Meghalaya	26.67	8.71	30.91	17.79	24.75	18.63

S. No.	State/UT	2022-23		2023-24		2024-25	
		Annual Plan of Operation (APO) approved	Amount of Fund utilized by State Forest Department	APO approved	Amount of Fund utilized by State Forest Department	APO approved	Amount of Fund utilized by State Forest Department
23	Mizoram	16.74	16.14	14.6	7.56	22.77	5.71
24	Odisha	1191.31	931.1	948.04	833.87	1112.93	1015.64
25	Punjab	203.01	129.81	257.1	116.63	125.94	94.38
26	Rajasthan	249.19	209.19	286.49	242.35	198.44	198.44
27	Sikkim	69.82	67.77	79.95	55.81	44	35.08
28	Tamil Nadu	38.22	25.94	44.15	NIL	35.27	19.68
29	Telangana	772.65	430.55	455.3	237.28	386.8	178.4
30	Tripura	52.9	34.9	85.77	32.52	61.87	40.66
31	Uttar Pradesh	344.08	231.74	172.04	166.9	155.57	146.71
32	Uttarakhand	320.15	226.01	383.82	237.01	335.37	302.88
33	West Bengal	52.83	18.93	79.4	47.3	63.51	42.678
Total		8459.12	6065.937	7319.27	5804.618	7555.24	5883.63

ANNEXURE-II

Annexure referred to reply in part (b) of Lok Sabha Unstarred Question No. 2738 due for answer on 09.03.2026 regarding " Climate Adaptation Funds to Vulnerable States" raised by Smt. Pratima Mondal.

Sl. No.	State/UT	Survival Percentage		
		2022-23	2023-24	2024-25
1	Andaman & Nicobar Islands	70-85%	60-85%	65%
2	Andhra Pradesh	88%	90%	93%
3	Arunachal Pradesh	40-70%	40-60%	75
4	Assam	NA	70-90%	80
5	Bihar	NA	80-90%	100%
6	Chandigarh	95-100%	NA	NA
7	Chhattisgarh	90-95%	95-99%	90%
8	Delhi	NA	NA	97.23
9	Dadar & Nagar Haveli	NA	NA	NA
10	Goa	74-84%	NA	Monitoring is ongoing and report is awaited
11	Gujarat	73-78%	75-80%	83.1
12	Haryana	70-80%	NA	-
13	Himachal Pradesh	NA	NA	Third party monitoring and evaluation for

				the year 2024-25 yet to be done
14	Jammu & Kashmir	60-66%	60-66%	70
15	Jharkhand	91-94%	95-98%	95.00%
16	Karnataka	95-100%	95-100%	100%
17	Kerala	NA	60-70%	96.11%
18	Ladakh	NA	NA	NA
19	Lakshadweep	NA	NA	NA
20	Madhya Pradesh	95.63%	95.66%	Awaited
21	Maharashtra	81.70%	100%	98.20%
22	Manipur	NA	NA	80%
23	Meghalaya	40-70%	NA	56.08%
24	Mizoram	80-95%	NA	Awaited
25	Nagaland	Nil	NA	Awaited
26	Odisha	90%	93%	96.80%
27	Puducherry	NA	NA	NA
28	Punjab	60-80%	60-85%	89%
29	Rajasthan	70-80%	75-85%	NA
30	Sikkim	60-70%	60-71%	60%
31	Tamil Nadu	85-95%	NA	NA
32	Telangana	77%	96%	63
33	Tripura	75-85%	85-90%	91.66
34	Uttar Pradesh	91%	95%	98%
35	Uttarakhand	NA	NA	90%
36	West Bengal	84-98%	NA	Monitoring is ongoing and report is awaited.

* NA- Not Available.

ANNEXURE-III

Annexure referred to reply in part (b) of Lok Sabha Unstarred Question No. 2738 due for answer on 09.03.2026 regarding " Climate Adaptation Funds to Vulnerable States" raised by Smt. Pratima Mondal.

Compensatory Afforestation (CA) from FY 2022-23 to 2024-25

Sr.No.	States/UTs	2022-23		2023-24		2024-25	
		CA Target	CA Achievement	CA Target	CA Achievement	CA Target	CA Achievement
		(in Ha)	(in Ha)	(in Ha)	(in Ha)	(in Ha)	(in Ha)
1	Andaman & Nicobar Islands	56.16	36.56	181.47	95.47	205.29	191.87
2	Andhra Pradesh	2276.75	708.54	1827.75	311.12	1466.84	1454.22
3	Arunachal Pradesh	4459.16	4458.67	3001.34	2858.42	1557.16	-

Sr.No.	States/UTs	2022-23		2023-24		2024-25	
		CA Target	CA Achievement	CA Target	CA Achievement	CA Target	CA Achievement
		(in Ha)					
4	Assam	467.45	0.00	528.27	382.56	63.53	22.09
5	Bihar	0.00	0.00	1334.09	1321.09	560.34	563.35
6	Chandigarh	0.14	0.18	-	-	NIL	NIL
7	Chhattisgarh	460.47	465.20	770.24	467.74	148.6	64.54
8	Delhi	71.95	72.06	45.17	37.34	41.27	-
9	Goa	420.00	299.00	470.00	470.00	217.23	217.22
10	Gujarat	4584.53	4584.53	2004.94	2004.94	1605.26	1605.26
11	Haryana	2306.12	1608.86	Nil	Nil	748.84	310.72
12	Himachal Pradesh	973.00	885.00	1315.00	888.00	1014	912
13	Jammu & Kashmir	1499.54	1360.71	272.43	262.08	1386	626
14	Jharkhand	6327.69	3202.83	3807.74	2789.84	2388.09	1457.83
15	Karnataka	715.01	715.01	718.40	720.29	575.58	575.58
16	Kerala	151.50	0.00	170.30	117.26	192.63	-
17	Ladakh	-	-	-	-	0	0
18	Madhya Pradesh	16365.00	3457.22	1416.00	5301.66	932.55	1150.83
19	Maharashtra	246.41	182.27	546.38	544.38	790.695	723.29
20	Manipur	0.00	0.00	0.00	0.00	0	0
21	Meghalaya	367.89	114.56	146.87	0.00	224.6	0
22	Mizoram	508.96	29.96	Nil	Nil	375.42	-
23	Odisha	6130.81	4632.86	1962.91	1628.66	7278.538	3939.51
24	Punjab	864.41	800.38	993.87	940.38	375.1	374.8
25	Rajasthan	700.35	444.79	2003.36	1365.40	2567.1197	1800.49
26	Sikkim	94.67	94.67	104.06	53.19	197.26	197.26
27	Tamil Nadu	146.38	82.57	113.82	0.00	260.63	0
28	Telangana	2799.41	2052.71	918.77	551.12	4284.57	1622.2
29	Tripura	685.14	566.40	810.29	669.85	544.828	388.01
30	Uttar Pradesh	1631.90	1604.68	1414.99	1288.60	2934.39	2839.78
31	Uttarakhand	2415.00	2448.71	2200.00	1697.24	2500	983
32	West Bengal	397.54	106.17	321.65	139.92	131.48	126.38
Total		58123.34	35015.10	29400.12	26906.55	35567.84	22146.23
